

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

-----  
PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
-----

APPLICATION NUMBER : IA/1850/IBC/2023  
PETITION NUMBER : CP/IBC/698/2017  
NAME OF THE APPLICANT : S Rajagopal  
NAME OF THE RESPONDENT(S) : Regional Director - Southern Region  
Ministry of Corporate Affairs  
UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Rule 11 of  
NCLT Rules, 2016  
-----

**ORDER**

Ld. Counsel Ms. Deepa Mariappan for the Applicant. Ld. Counsel Ms. E. Santhanalakshmi for R3. Ld. Counsel Mr. Avinash Krishnan Ravi for the RD.

**In this case Counsel for the Applicant is directed** to file a memo meeting the objections of R3 as well as removal of residual charges of other Respondents. **The Counsel for RD stated** that they will follow the directions of the court and effect necessary changes. Memo to be filed within a week.

List the application for hearing on **25.07.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)